

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
AT NEW DELHI  
ORIGINAL APPLICATION NO. 433/2023

IN THE MATTER OF:

HARPAL SINGH

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH

... RESPONDENT

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DATE: 06.11.2024

Place: Delhi

Through



Om Prakash, Advocate  
SPC UPI/Railways

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
AT NEW DELHI  
ORIGINAL APPLICATION NO. 433/2023**

**IN THE MATTER OF:**

HARPAL SINGH

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH

... RESPONDENT

**REPLY AND ACTION TAKEN AT THE SITE IN  
COMPLIANCE OF THE ORDER DATED 24.10.2024 ON  
BEHALF OF THE RESPONDENT NORTHERN RAILWAY**

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**MOST RESPECTFULLY SHOWETH:**

1. That the Respondent is filing the present reply and action taken at the site in compliance of the order dated 24.10.2024 passed by this Hon'ble Tribunal, whereby this Hon'ble Tribunal was pleased to grant an opportunity to the present Respondent to file a detailed reply. The copy of the brief of the action taken at site dated 05.11.2024 is annexed herewith as **ANNEXURE A-1**
2. That the above-mentioned reply and the initiation of action was taken pursuant to the personal visit at site by ADEN/MUT on 24.10.2024.
3. That on 24.10.2024, after thoroughly visiting the site, and in consultation with concerned officials, it was decided that a 25 m long RCC wall of 2 m height shall be constructed to stop the effluent/drainage from entering the Railway land at Km 127/41-43, and for that a detailed site plan was prepared by the concerned ADEN/MUT to plan for the construction

of the proposed wall to prevent effluent/drainage entering the Railway land. The copy of the site plan prepared by SSE/W/MOZ is annexed herewith as **ANNEXURE A-2**.

4. That all requisite sanctions for construction of above-mentioned planned wall was obtained from concerned authorities and the progress of the construction of the proposed wall is in full force and is expected to be completed by 15.11.2024. The copy of the photographs showing the progress of work is annexed herewith as **ANNEXURE A-3**.
5. That the said walls are being constructed at both ends of railway balance culvert to completely prevent the entry of any drainage/effluent into the Railway land unauthorisedly, in order to prevent any kind of environmental damage by and on behest of Railway land. The copy of photographs showing the removal of Hume Pipe from the Railway land is annexed herewith as **ANNEXURE A-4**.
6. That the Respondent herein has removed the RCC Hume Pipe admeasuring 4m from railway land which was placed unauthorisedly in the railway land under Bridge No. 187 to prevent seepage of effluent towards the land of the Applicant. The photographs showing the same is annexed herewith as **ANNEXURE A-5**.
7. That it is pertinent that during the site visit of respondent herein, it was clearly seen that the land of the Applicant is at a higher elevation than the land of the answering Respondent
8. That the answering respondent herein submits that the present reply and the action initiated forthwith to prevent completely, the passing of any kind of drainage/effluent by

and on behest of the railway land to avoid any environmental damage to anyone including the applicant.

9. And the applicant craves the leave of this Hon'ble Tribunal to place on record the complete report once the action initiated at the site is completed which is expected to be completed by 15.11.2024 or soon thereafter as per the prevailing circumstance at the site.
10. That the present Reply, along with annexures, of the answering Respondent herein be taken on record who shall, as duty bound, comply with any directions/orders passed by this Hon'ble Tribunal.



**RESPONDENT**  
**SENIOR DIVISIONAL ENGINEER-II,**  
O/O DIVISIONAL RAILWAY MANAGER,  
DELHI DIVISION, NORTHERN RAILWAY,  
STATE ENTRY ROAD, NEW DELHI-55

NEW DELHI; DATED 06.11.2024

## NORTHERN RAILWAY

No. 262-W/Misc/NGT/W-II  
Dt. 05/11/2024

DRM Office  
New Delhi

**Sh. Om Prakash**  
**Panel Counsel UGC**  
**Office -J-59, Jor Bagh Lane, B.K. Dutt Colony,**  
**Jor Bagh Road, New Delhi - 110003**

Subject: Action Taken Report regarding over flow of effluent from a drain into private land in Muzaffarnagar.

Reference: You're Email, dated 04.11.2024

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In reference to above subject, on the basis of last hearing dated 24.10.2024, enclosed please find herewith 'Action Taken Report' received from ADEN/MUT, dated 05.11.2024 for necessary action.

You are requested to please prepare the reply and filed in the NGT court immidietly.

DA/as above

  
Sr. Divisional Engineer/II  
New Delhi

No.W-29/SSE/W/ MOZ

Dated: 05.11.2024

To,  
Sr. DEN-II/DLI

**Sub: Action Taken Report** regarding over flow of effluent from a drain into private land in Muzaffarnagar.

**Ref:** Order of Hon'ble NGT of Delhi in OA No.433/2023, dated 24.10.2024

In reference to above cited subject, there was a hearing in Hon'ble NGT Court New Delhi on dated 24.10.2024. The next date of hearing is on 13.11.2024. In this matter the Action Taken Report is as under.

1. The site has been checked by ADEN/MUT on dated 24.10.2024 and it was decided to construct a 25m long RCC wall of 2m height to stop the effluent/drainage entering in the Railway land at Km 127/41-43.
2. Construction of RCC wall is in Progress and it may be completed probably up to 15.11.2024. The site photos of under construction RCC wall are attached herewith.
3. RCC Hume pipe approximate 4m length which was laid UP line side near Bridge No.187 in railway owned land, has been removed and photos of the same are also attached herewith.
4. It is further submitted that the sewer pipe line ends in PWD land near the land of applicant/farmer Sh. Harpal singh at UP side SRE end of ROB.
5. Natural ground level of Railway land at this location near the land of applicant/farmer is very high as compared to farmer land.

It is submitted for your kind information & further necessary action please.

  
ADEN/MUT

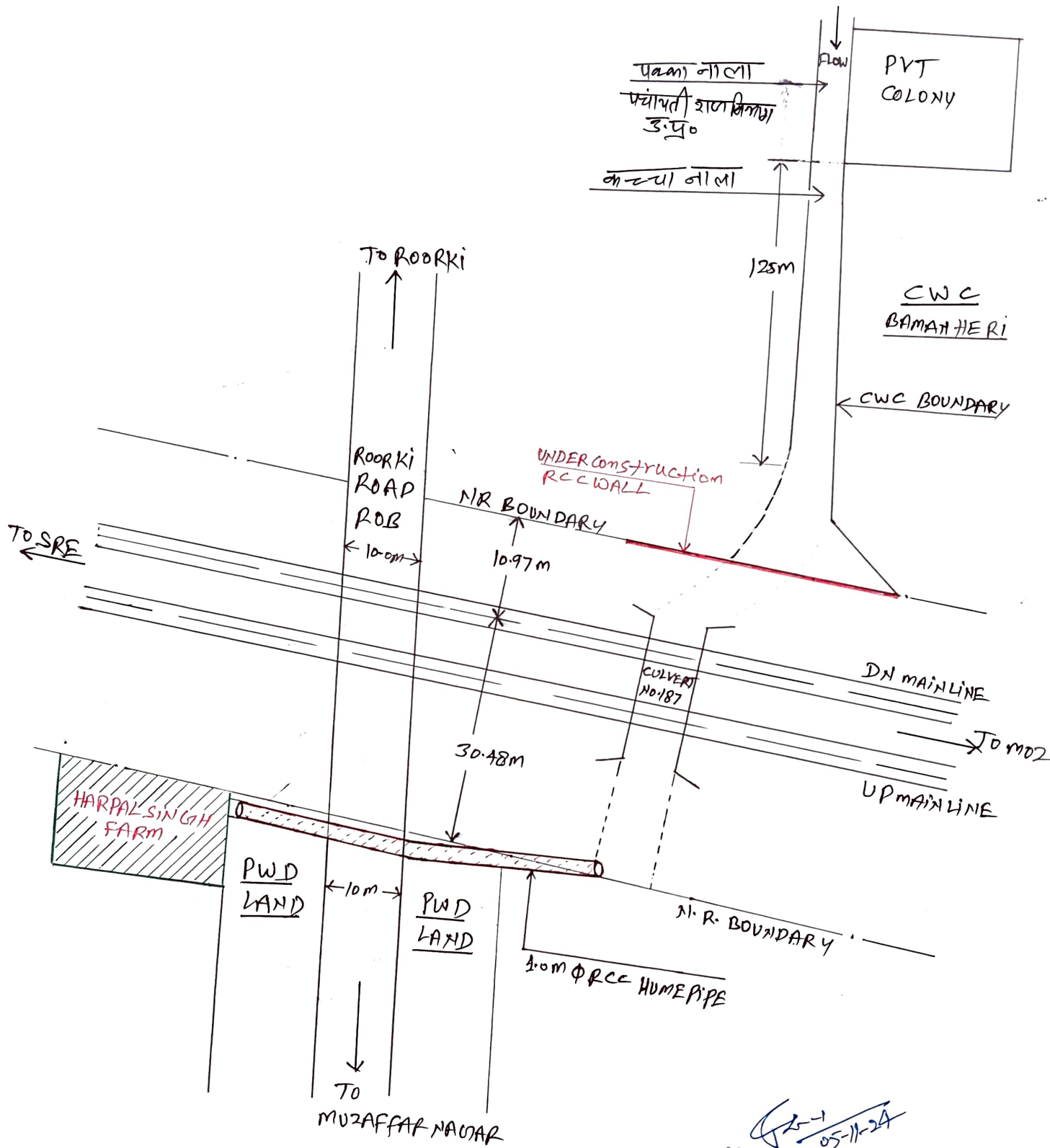
  
SSE/W/MOZ

# ANNEXURE - A-2

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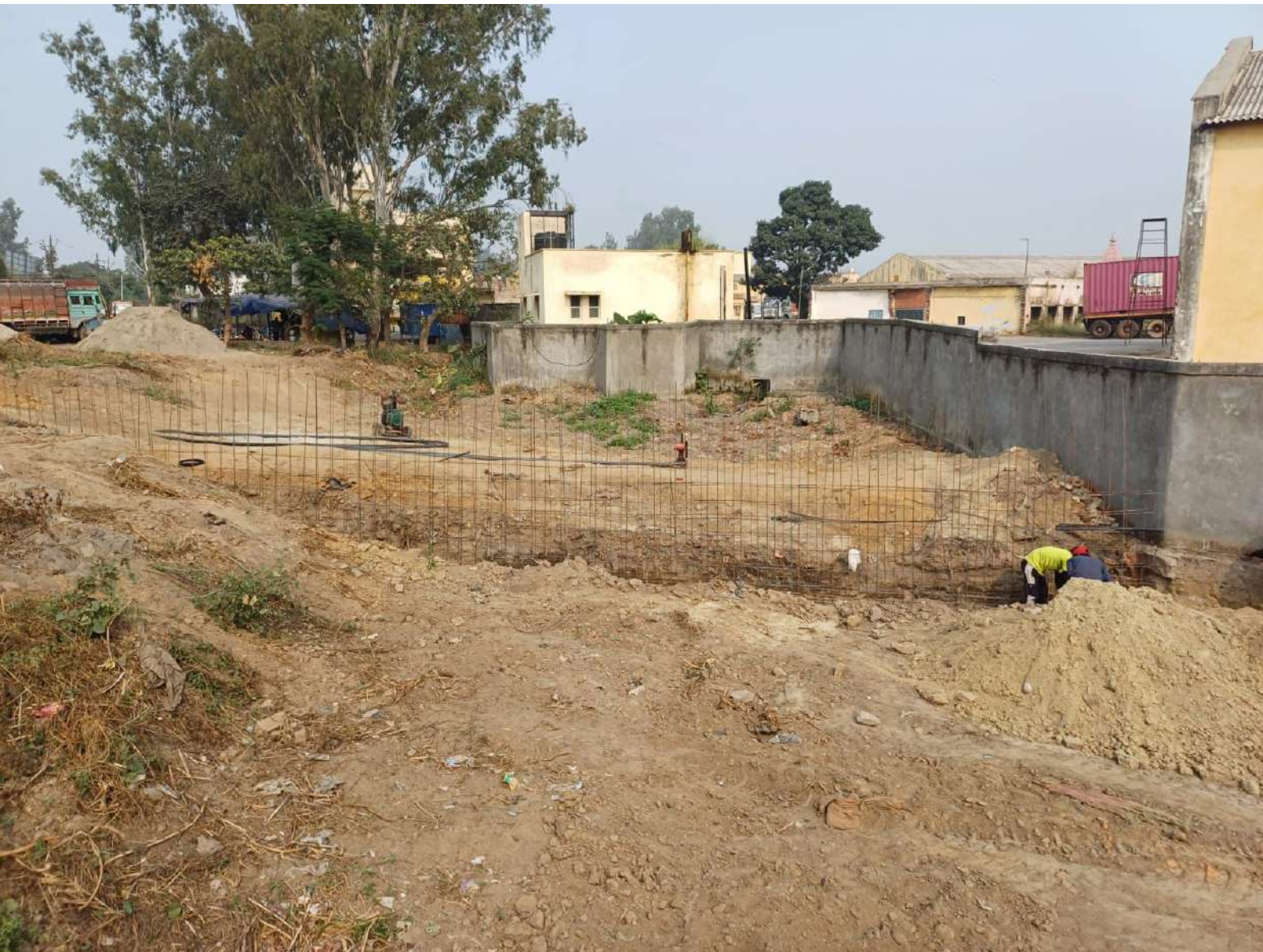
SITE SKETCH SHOWING THE DETAILS OF BALANCING CULVERT NO. 187

NOTE - SKETCH NOT TO SCALE



05-11-24  
 सीनियर सेक्शन इंजीनियर वर्क्स  
 उ० रे० मुजफरनगर  
 Senior Section Engineer (Works)  
 N.R. Muzaffarnagar

ANNEXURE - A-3



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ANNEXURE - A-5



